For Immediate release

Telecom Regulatory Authority of India

TRAI releases consultation paper on Entry level Net-worth requirement of Multi System Operators (MSOs) in Cable TV services

New Delhi, 09 April 2019 - The Telecom Regulatory Authority of India (TRAI) has today issued consultation paper on ‘Entry level Net-worth requirement of Multi System Operators (MSOs) in Cable TV services. A Multi System Operator (MSO) is an authorized service provider, providing cable TV services to its subscribers. The Rule 11(3) of Cable Television Network Rules, 1994 mentions about financial strength of the applicant for grant of MSO registration without explicitly details thereof.

2. In this regard, a reference was received from Ministry of Information and Broadcasting (MIB) vide letter dated 16th May 2018 seeking recommendations of TRAI on the appropriate levels for fixation of entry level net-worth of the Multi System Operators (MSOs) for operationalizing cable TV digitization across the country. Further details of the reference were shared by MIB vide their letter dated 13th December 2018

3. The objective of the consultation paper is to deliberate whether there is a need to fix entry level net worth for MSO? if yes, what should be the value of the net worth required at the time of registration for MSO? Further the paper seeks the comments regarding the documents and method to assess the net-worth of an applicant, if a minimum value is prescribed.

4. Full text of the Consultation Paper is available on the TRAI’s website www.trai.gov.in.

5. Written comments on the Consultation Paper are invited from the stakeholders by 08.05.2019. Counter-comments, if any, may be submitted by 15.05.2019. The comments and counter comments may be sent preferably in the electronic form on the email address advbcs-2@trai.gov.in or srobcsl@trai.gov.in. For any clarification/ information, Shri Anil Kumar Bhardwaj, Advisor (B&CS)-II may be contacted at Tel. No. +91-11-23237922.

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